- Urban Self Employment Programme (USEP) Targeting individual urban poor for setting up of micro-enterprises.
- (ii) Urban Women Self-help Programme (UWSP) Targeting urban poor women self-help groups for setting up of group-enterprises and providing them assistance through a reolving fund for thrift & credit activities.
- (iii) Skill Training for Employment Promotion amongst Urban Poor (STEP-UP)-Targeting urban poor for imparting quality training so as to enhance their employability for self-employment or better salaried employment.
- (iv) Urban Wage Employment Programme (UWEP) Assisting urban poor by utilizing their labour for construction of socially and economically useful public assets, in towns having population less than 5 lakhs as per 1991 census.
- (v) Urban Community Development Network (UCDN) Assisting the urban poor in organizing themselves in self- managed community structures so as to gain collective strength to address the issues of poverty facing them and participate in the effective implementation of urban poverty alleviation programmes.
- (b) and (c) Under Swarna Jayanti Shahari Rozgar Yojana (SJSRY), Central funds are allocated and released to States/UTs for the scheme as a whole, so that States/UTs could utilize these funds under various components of SJSRY on the basis of demand for components.

The funds allocated, released, expenditure and number of beneficiaries reported by States/Union Territories under the Swama Jayanti Shahari Rozgar Yojana (SJSRY) during the last 3 years including current year, State-wise, Year-wise are at Annexure. [See Appendix 224 Annexure No.5]

(d) The performance of the Swarna Jayanti Shahari Rozgar Yojana (SJSRY) is monitored through mechanisms such as periodic review meetings, monthly/quarterly physical and financial progress reports. Besides, field visits are also taken by officers of the Ministry of Housing & Urban Poverty Alleviation.

## Difficulties in getting loan under Rajiv Awas Yojana

†1046. SHRI JAI PRAKASH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether Government is aware that people of economically weaker section and those who come the purview of Rajiv Awas Yojana are facing difficulties in getting home loan from banks; and
- (b) if so, the steps being taken by Government to give relief to the people of these categories so that initiatives can be taken to make loan rules convenient for such people?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Under the Rajiv Awas Yojana (RAY) Scheme of the Ministry there is a mandate to establish a Credit Risk Guarantee Fund with the objective of addressing the issue of credit enablement of EWS and LIG households and to incentivize Banks and Financial institutions to provide loans for housing of Economically Weaker Sections and Low Income Groups. The Credit Risk Guarantee Fund Scheme for Low Income Housing (CGFS) will provide credit guarantee support to collateral-free/third-party-guarantee-free individual housing loans up to Rs. 5 lakh with the first loss borne by the banks.

## ITIs in Governmental and Non-governmental sectors

†1047. SHRI RAM JETHMALANI:

SHRI SHIVANAND TIWARI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that a number of Industrial Training Institutes (ITIs) in the country are being run in Governmental and Non-Governmental sectors;
- (b) if so, the total number of such institutes at the end of March, 2011 along with the number of such institutes in Governmental and Non-Governmental sector; and
- (c) the respective number of annual passouts from such institutes, who go in search of employment after finishing the course?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Industrial Training Institutes in the country are being run in both the Government and Non-Government sector.

(b) As on 31.03.2011, there were 8800 Govt./Pvt. ITIs functioning in the country out of which 2217 are under Govt. and 6583 under Non-Govt. Sector.

†Original notice of the question was received in Hindi.